

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 10.05.2019**

**NOTICE**

Take notice that the matters adjourned vide notice dated 01.05.2019 will be listed in the Court of Chairperson as indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Original Date of Hearing</b>	<b>Next Date of Hearing</b>
<b>1.</b>	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	02.05.2019	29.05.2019
<b>2.</b>	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of india & Anr.	02.05.2019	29.05.2019
<b>3.</b>	Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017	Vijaya Hospitality & Resorts &Ors. Vs. Sibi C. K. &Ors.	02.05.2019	29.05.2019
<b>4.</b>	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors.	02.05.2019	29.05.2019
<b>5.</b>	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017	R.P. Khosla Vs. Rishi Sood (Adv) & Ors.	02.05.2019	29.05.2019

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**

-sd/-  
**Registrar**